Delhi Quarries declared unsafe

2919. SHRI JAGDISH PRASAD MATHUR: Will the Minister of LABOUR be pleased to state.

(a) whether it is a fact that Delhi quarries had been declared unsafe by Directorate of Mines and subsequently these were taken over by the Delhi State Industrial Development Corporation (DSIDC) for their safe working; and

(b) if so, whether it is also a fact that the old contractors' system is still prevailing therein?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI BAM DULARI SINHA): (a) An order under section 22(3) of Mines Act, 1952 was issued on the 1st May, 1970 by the Directorate General of Mines Safety in the quarries of Bhati Bajri Mine before it was taken over by the Delhi State Industrial Development Corporation Limited in October, 1975.

(b) Yes, Sir.

सेन्ट्रल रेस्क्यु स्टेशन्स कमेटी

2920. श्री हुक्म देव नारायण यादव : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि सेंट्रल कोलमाइन्स रेस्क्यू स्टेशन्स कमेटी, धनबाद (बिहार) के अधिकारियों ने 1980-81 के दौरान माइन रेस्क्यू सेंटर लोडो (असम) और माइन रेस्क्यू सेंटर सिगरेनी (आंध्र प्रदेश) में किए गए निर्माण कार्य का भुगतान करने में वित्तीय नियमों का उल्लंघन करके सरकारी धन का दुर्विनियोग किया ;

(ख) यदि हां तो क्या सरकार ने इस संबंध में जांच पड़ताल की है, यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) सरकार दोषी अधिकारियों के विरुद्ध क्या कार्यवाही करने का विचार रखती है और कब तक ?

श्रम मंत्रालय राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क) से (ग) केन्द्रीय कोयला खान बचाव केन्द्र समिति, धनबाद के अध्यक्ष और अन्य अधिकारियों के विरुद्ध कतिपय आरोपों संबंधी सूची प्राप्त हो गई है । इसमें लेडो (असम) और सिगारेनी (आंध्र प्रदेश) में निर्माण कार्य से संबंधित आरोप हैं । आवश्यक समझी गई जांचों के पूर्ण होने के पश्चात् सम्बद्ध नियमों के उपबंधों के अनुसरण में आवश्यक कार्यवाही की जाएगी ।

Proposed Nuclear Power Plants

2921. SHRIMATI HAMIDA HABIBULLAH: Will the PRIME MINISTER be pleased to state the names of the places selected for setting up of Nuclear Power Plants in various parts of the country in near future?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): A Committee of experts has been set up for the purpose and a decision in the matter will be taken only after the report of the Committee is received.

Industrial Strikes

2922. SHRIMATI HAMIDA HABIBULLAH: Will the Minister of LABOUR be pleased to state:

(a) the number of industrial strikes witnessed by each state during the current year;

(b) the causes of each strike and other relevant details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) •